OFFER OPENING PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

PRISM MEDICO AND PHARMACY LIMITED

("PRISM"/"TARGET COMPANY"/"TC")

Registered Office: 23/91,White Bunglow, Yashwant Nagar, Near Filmistan Studio & Patkar College, Opposite BMC School, Goregaon West, Mumbai-400062; Phone No. +91-22-2873 3312
Email id: investorgrievancewmcl@gmail.com; Website: www.prismmedicos.com

This Advertisement is being issued Navigant Corporate Advisors Limited, on behalf of Mr. Jasjot Singh, Mr. Gursimran Singh, Mr. Charanjit Singh Bhatia, Mr. Gurmeet Singh, Mrs. Paramjit Kaur, M/s. Punjab Biotechnology Park Limited & M/s. Ajooni Biotech Pvt Ltd ('the Acquirers') pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended (**"SEBI (SAST) Regulations"**) in respect of Open Offer (**"Offer"**) for the acquisition up to 15,76,492 Equity Shares of Rs. 10/- each representing 26.00 % of the total emerging equity and voting share capital of the Target Company. The Detailed Public Statement (**"DPS"**) pursuant to the Public Announcement (**"PA"**) made by the Acquirers have appeared in Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions, and Mumbai Lakshwadeep (Marathi Daily) on 18.10.2016.

1. The Offer Price is Rs. 28/- (Rupees Twenty Eight Only) per equity share payable in cash (**"Offer Price"**).
2. Committee of Independent Directors ("IDC") of the Target Company of the opinion that the Offer Price of Rs. 28/- (Rupees Twenty Eight Only) offered by the Acquirers is in accordance with the relevant regulations prescribed in the Takeover Code and prima facie appear to be justified.
   The recommendation of IDC was published in the aforementioned newspapers on 04.01.2017.
3. There has been no competitive bid to this Offer.
4. The completion of dispatch of The Letter of Offer ("LOF") to all the Public Shareholders of Target Company was completed on 30.12.2016.
5. Please note that a copy of the LOF is also available on the website of Securities and Exchange Board of India (SEBI), www.sebi.gov.in and also on the website of Manager to the Offer, www.navigantcorp.com and shareholders can also apply on plain paper as per below details:

a) **In case of physical Shares:** Eligible Person(s) may participate in the Offer by confirming their consent to participate in this Offer on the terms and conditions as set out in the PA, DPS and LoF. They can participate by submitting an application to their Broker/ Selling Broker on the plain paper giving details regarding their Shareholding and requisite documents as mentioned in the LoF. They have to deliver Physical Share Certificates and other relevant documents along with the Transaction Registration Slip to the Registrar to the Offer by Registered Post/Speed Post/Courier/Hand Delivery so as to reach to the Registrar within two (2) days from the Closing of the Offer.

b) **In case of Dematerialized Shares:** Eligible Person(s) may participate in the Offer by approaching their respective Broker/Selling Broker and tender Shares in the Open Offer as per the procedure along with other details.

6. In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 25.10.2016. We have received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI vide its Letter No. SEBI/HO/CFD/DCR/34560/12016 dated 22.12.2016 which have been incorporated in the LOF.
7. **Any other material change from the date of PA:** The Shareholders of the Target Company at the Extra Ordinary General Meeting of The Target Company held on 4th November, 2016 had inter-alia approved the preferential allotment of equity shares to the Acquirers.
8. **Schedule of Activities:**

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	07.10.2016	Friday	07.10.2016	Friday
Publication of Detailed Public Statement in newspapers	18.10.2016	Tuesday	18.10.2016	Tuesday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	18.10.2016	Tuesday	18.10.2016	Tuesday
Last date of filing draft letter of offer with SEBI	25.10.2016	Tuesday	25.10.2016	Tuesday
Last date for a Competing offer	02.11.2016	Wednesday	02.11.2016	Wednesday
Receipt of comments from SEBI on draft letter of offer	17.11.2016	Thursday	23.12.2016	Friday
Identified date*	21.11.2016	Monday	23.12.2016	Friday
Date by which letter of offer be posted to the shareholders	28.11.2016	Monday	02.01.2017	Monday
Last date for revising the Offer Price	29.11.2016	Tuesday	02.01.2017	Monday
Comments from Board of Directors of Target Company	01.12.2016	Thursday	04.01.2017	Wednesday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchanges and Target Company	02.12.2016	Friday	05.01.2017	Thursday
Date of Opening of the Offer	05.12.2016	Monday	06.01.2017	Friday
Date of Closure of the Offer	19.12.2016	Monday	19.01.2017	Thursday
Payment of consideration for the acquired shares	02.01.2017	Monday	03.02.2017	Friday
Final report from Merchant Banker	09.01.2017	Monday	10.02.2017	Friday

** Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the parties to the SPA including persons deemed to be acting in concert with such parties) are eligible to participate in the Offer any time before the Closure of the Offer.*

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS:

Navigant

Manager to the Offer:
NAVIGANT CORPORATE ADVISORS LIMITED
423, A Wing, Bonanza, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri (East), Mumbai-400-059.; **Tel No.:** +91 22 6560 5550;
Email id: navigant@navigantcorp.com; **Website:** www.navigantcorp.com
SEBI Registration No.: INM000012243; **Contact person:** Mr. Sarthak Vijlani

Place: Mumbai
Date: 04.01.2017